

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.479 of 1997

Friday, this the 4th day of April, 1997

CORAM

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Sajeev P.V,  
Pottenparambil House,  
Pallipot P.O.,  
Ernakulam District.

...Applicant

By Advocate Mr C S Ajith Prakash.

Vs.

1. The Assistant Superintendent of Post Offices,  
Kochi Sub Division, Kochi- 682 0001.

2. The Employment Officer,  
Employment Exchange,  
Ernakulam.

3. The Postmaster General,  
Central Region, Kochi-682 016.

...Respondents

By Advocate Mr KS Bahuleyan, for Sr.CGSC.

The application having been heard on 4th April 1997,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN

The grievance of the applicant is that though he is qualified to be considered for appointment as Extra Departmental Mail Carrier, Palluruthy Industrial Estate Post Office, his candidature has been rejected on the ground that his name has not been sponsored by the Employment Exchange. The order rejecting his candidature dated 31.3.1997 (Annexure-A4) is under challenge in this application.

2. When the matter came up for hearing, learned counsel for respondents submitted that in view of the decision of the Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, Andhra Pradesh Vs. K.B.N. Visweshwara Rao and others, (1996) 6 SCC 216, respondents shall consider the

candidature of the applicant also for the selection, in spite of the fact that his name has not been sponsored by the Employment Exchange.

3. In view of the above submission made by the counsel at the Bar, we dispose of the application directing respondents to finalise the selection and appointment to the post of Extra Departmental Mail Carrier, Palluruthy Industrial Estate Post Office considering the candidature of the applicant also scheduled to be held on 7.4.1997, even though his name has not been sponsored by the Employment Exchange. No costs.

Dated the 4th of April, 1997



P V VENKATAKRISHNAN

ADMINISTRATIVE MEMBER



A V HARIDASAN

VICE CHAIRMAN

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LIST OF ANNEXURE

Annexure A-4 : True copy of Letter  
No.EDMC/PIE/97 dated  
31.3.1997 issued by  
the 1st respondent  
to the applicant.

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